

Shri Chintamani Panigrahi (Puri)
rose—

Mr. Speaker: No questions.

Shri Raghunath Singh (Varanasi):
Order, order.

Shri Rajendra Singh (Chapra): Who
is the Speaker here? Are you the
Speaker, or Shri Raghunath Singh is
the Speaker? (*laughter*).

12.06 hrs.

PAPERS LAID ON THE TABLE

MANIPUR LAND REVENUE AND LAND
REFORM RULES

The Minister of State in the Minis-
try of Home Affairs (Shri Datar): I
beg to lay on the Table a copy of
Notification No. 140/12/60-M(v) pub-
lished in the Manipur Gazette dated
the 31st May, 1961 containing the
Manipur Land Revenue and Land
Reforms Rules, 1961, under section
169 of the Manipur Land Revenue
and Land Reforms Act, 1960. [*Placed
in the Library, See No. LT-3171/61*]

RESERVE AND AUXILIARY AIR FORCES ACT
(AMENDMENT) RULES

The Deputy Minister of Defence
(Sardar Majithia): I beg to lay on the
Table a copy of the Reserve and
Auxiliary Air Forces Act (Amend-
ment) Rules, 1961 published in Noti-
fication No. S.R.O. 178 dated the 17th
June, 1961 under sub-section (4) of
section 34 of the Reserve and Auxiliary
Air Forces Act, 1952. [*Placed in
Library. See No. LT-3172/61*]

NOTIFICATIONS UNDER SEA CUSTOMS ACT

The Deputy Minister of Finance
(Shri B. E. Bhagat): I beg to lay on
the Table:

(i) A copy of Notification No.
G.S.R. 1037 dated the 19th August,
1961 under sub-section (4) of sec-

tion 43B of the Sea Customs Act,
1878. [*Placed in Library,
See No. LT-3173/61*].

(ii) A copy of the following
Notifications under sub-section (4)
of section 43B of the Sea Customs
Act, 1878 and section 38 of the
Central Excises and Salt Act, 1944,
making certain further amend-
ments to the Customs and Central
Excise Duties Export Drawback
(General) Rules, 1960:—

(a) G.S.R. No. 1038 dated the
19th August, 1961.

(b) G.C.R. No. 1039 dated the
19th August, 1961.

[*Placed in Library, See No. LT-
3174/61*]

12.07½ hrs.

COMMITTEE ON PRIVATE MEM-
BERS' BILLS AND RESOLUTIONS

EIGHTY-EIGHTH REPORT

Sardar Hukam Singh (Bhatinda): I
beg to present the Eighty-eighth Re-
port of the Committee on Private
Members' Bills and Resolutions.

12.07½ hrs.

RESIGNATION OF A MEMBER

Mr. Speaker: I have to inform the
House that Shri Muhammed Khuda
Buksh, an elected Member from Mur-
shidabad constituency of West Bengal,
has resigned his seat in Lok Sabha
with effect from the 25th August, 1961.

Some Hon. Members: Why?

Mr. Speaker: I am not here to give
any reasons. He is no longer a Mem-
ber of this House. It is open to any
hon. Member to state or not to state
any reasons. No reasons are neces-
sary.